

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:551
ANSWERED ON:08.07.2009
IDENTIFICATION OF POLLUTING INDUSTRIES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether pollution is a major concern in the country;
- (b) if so, the reaction of the Government thereto;
- (c) the details of polluting units identified under 'H' and other categories as per the master plan, State-wise; and
- (d) the steps taken by the Government to check the pollution emitting from these units during the last three years?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)&(b) Yes Sir, pollution is a major concern in the country. The Government is fully aware of the environmental challenges and various legislative and administrative initiatives have been taken to address the problem of air, water, noise and hazardous waste pollution.

(c)&(d) In Delhi, the units categorized in 'H' category are those units which are not allowed to function in the National Capital Territory (NCT) of Delhi as per Master Plan 2021. As per the information furnished by the Delhi Pollution Control Committee (DPCC), the Delhi Master Plan 2021 has categorised 99 activities into a Negative List. The industries manufacturing these activities are required to stop their operations within a period of three years w.e.f 07-02-2007 within the National Capital Territory of Delhi.

No new unit is allowed to set up its operations. The DPCC has issued a public notice in the newspapers in May 2009 asking the units engaged in the activities listed under the Negative List to stop their operations w.e.f. 06-02-2010 and has asked the units to submit an action plan in this regard. No Consent to Establish is being granted to the new unit(s) listed under Negative List. Special Inspection Teams (SITs) have been constituted for regular monitoring of pollution control measures taken by these units.

In other States, 17 categories of highly polluting industries have been identified. There are 2977 such units, of which, 478 units have been closed, 380 units are defaulting and 2119 units are complying with the standards. The State-wise details of these 17 categories of highly polluting industries is annexed. The Central Pollution Control Board (CPCB) carries out regular inspection under their Environment Surveillance Scheme (ESS) to check the compliance of standards by the units and directions are issued wherever necessary. Directions for closure etc. are also issued against the defaulting units by the concerned State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs).